

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 1086
TO BE ANSWERED ON 26TH JULY, 2023**

MOBILE AIRWAVES

1086. SHRI VELUSAMY P.:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of the total amount collected from the sale of 72,000 MHz mobile airwaves under 600MHz, 700MHz, 800MHz, 900MHz, 1800MHz, 2100MHz, 2300MHz, 3300MHz and 26GHz category wise;
- (b) whether TRAI has recommended for reduction in reserve price in certain bands, if so, the details thereof;
- (c) whether bidders can surrender their licence, if so, the details thereof including the penalty amount to be recovered from the bidders; and
- (d) whether spectrum usage charges will be recovered from the bidders, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) The total bid amount of Spectrum Auction 2022 is Rs.1,50,173.29 crores for 51236.20 MHz spectrum out of 72097.85 MHz put to auction. The details are annexed as **Annexure A**. Out of the total bid amount, Rs 18008.26 crore was received as upfront/first instalment in Financial Year 2022-23.
- (b) Yes. Telecom Regulatory Authority of India (TRAI) in its recommendations dated 11.04.2022, had recommended the reserve prices for right to use of Spectrum in various Licensee Service Area (LSA)-Band combinations for Spectrum Auction 2022 which were reduced by, upto 40%, when compared to Reserve Prices recommended by TRAI for Spectrum Auction 2021. For instance, the reduction of pan-India total reserve prices per MHz in 700 MHz and 3300 MHz bands are 40.33% and 35.83% respectively.
- (c) Yes. Licensee may surrender the License or any service authorization under Unified License, by giving notice of at least 60 Calendar days in advance. The Licensee shall also be liable to pay the License Fee till the end of the notice period and more specifically till the date on which the surrender/revocation becomes effective.
- (d) No Spectrum Usage Charges (SUC) shall be charged for spectrum acquired in Spectrum Auction 2022.

Annexure-A

Annexure referred to in part (a) of the Lok Sabha Unstarred Question No. 1086 to be answered on 26.07.2023

Band	Quantum put to Auction (in MHz)	Quantum of Spectrum Won by TSPs (in MHz)	Total Bid Amount (in Rs. crore)
600 MHz	660.00	0	0
700 MHz	550.00	220.00	39270.00
800 MHz	136.25	20.00	1050.00
900 MHz	74.40	12.80	348.80
1800 MHz	267.20	88.40	10375.99
2100 MHz	160.00	35.00	3180.00
2300 MHz	60.00	0	0
2500 MHz	230.00	20.00	650.00
3300 MHz	7260.00	5490.00	80590.00
26 GHz	62700.00	45350.00	14708.50
Total	72097.85	51236.20	150173.29
